

ACQUISITION OF LAND FOR DEFENCE PURPOSES IN JAMMU AND KASHMIR

10. SHRI ABDUL GHANI DAR : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have acquired any land or properties for defence purposes in Jammu and Kashmir State since November, 1947;

(b) if so, the details of lands and properties with the names of their owners;

(c) whether any compensation has been paid to them;

(d) if so, how much in each case; and

(e) if not, the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Land measuring 892 acres 10 Kanals has been acquired in Jammu and Kashmir for the following two projects at a cost of Rs. 31.23 lakhs :—

(1) Extension of Runway at Srinagar Airfield.

(2) Land for Awantipur Airfield.

(b) to (e). The information is being collected and will be placed on the Table of the House.

PROPERTIES OF AFGHAN NATIONALS ACQUIRED BY GOVERNMENT

11. SHRI ABDUL GHANI DAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have received any memorandum regarding the injustice done to the Afghan Nationals in India whose properties were taken over by Government;

(b) if so, the number of Afghan Nationals having properties in India whose properties were acquired by Government; and

(c) the details of the acquired properties ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) and (c). Do not arise.

HOSTILITY IN WEST ASIA

13. SHRI K. N. PANDEY :
SHRI MAYAVAN :
SHRIMATI SUSHILA ROHTAGI :
SHRI SRADHAKAR SUPAKAR :
SHRI PRAKASH VIR SHASTRI :
SHRI RAM AVTAR SHARMA :
SHRIMATI TARA SAPRE :
SHRI MADHU LIMAYE :
SHRI PARTHASARATHY :
SHRI CHARANJIT RAI :
SHRI GADILINGANA GOWD :
SHRI P. N. SOLANKI :
SHRI MOLAHU PRASAD :
DR. SURYA PRAKASH PURI :
SHRI SHIV KUMAR SHASTRI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are pursuing any new formula to end hostility in West Asia between U.A.R. and Israel;

(b) if so, the broad features thereof;

(c) whether any talks have been held with the U.A.R. for the reopening of the Suez Canal; and

(d) if so, whether any success has been achieved in this behalf ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). Since the very beginning of the West Asian crisis, India has in cooperation with other countries, continued to make strenuous efforts at the United Nations and elsewhere to assist in the finding of an acceptable solution which would bring about peace and stability in the area on a lasting basis. In a joint draft resolution submitted to the Security Council by India, Mali and Nigeria on November 7, 1967, the following principles were enunciated :—

(i) Occupation or acquisition of territory by military conquest is inadmissible under the Charter of the United Nations and consequently Israel's Armed Forces should withdraw from all the territories occupied as a result of the recent conflict;

- (ii) Likewise every state has the right to live in peace and complete security, free from threats acts of war and consequently all states in the areas should terminate the state or claim of belligerency and settle their international disputes by peaceful means;
- (iii) Likewise every state of the area has the right to be secure within its borders and it is obligatory on all member-States of the area to respect the sovereignty, territorial integrity and political independence of one another.

(c) and (d). The reopening of the Suez Canal is dependent on the overall settlement of the West Asian crisis and India's efforts have been directed, as stated above, at achieving such a settlement.

COMMERCIAL BROADCASTING

14. SHRI S. C. SAMANTA :
 SHRI MAYAVAN :
 SHRI BEDABRATA BARUA :
 SHRI N. K. SANGHI :
 SHRI Y. A. PRASAD :
 SHRI D. N. DEB :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) whether Commercial Service of the All India Radio has been started;
- (b) if so, the broad details thereof;
- (c) whether any priority has been fixed regarding Commercial Broadcasting; and
- (d) the estimated income per annum from the Commercial Broadcasting and expenditure involved thereon ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) Yes, Sir.

(b) To begin with, the Service has been started as a pilot project. The commercial broadcasts go simultaneously over the air from the low-power transmitters of Bombay, Poona and Nagpur for a duration of 75 minutes per day. Only commercial spots are accepted in any language, the duration of each spot varying from 15 seconds to 2 minutes. The Government has set up an Advisory Board consisting of 19 members to advise the Service.

(c) No priorities in the matter of advertisements have been fixed at present.

(d) The estimated annual income from the pilot project is Rs. 37.5 lakhs (after deduction 15% agency commission and bulk discount of about Rs. 1 lakh). The estimated recurring expenditure on the project as at present is Rs. 7.4 lakhs and the non-recurring cost is about Rs. 7 lakhs.

TALKS WITH NAGAS

15. SHRI K. N. PANDEY :
 SHRI HEM RAJ :
 SHRI A. B. VAJPAYEE :
 SHRI SHADRA NAND :
 SHRI JAGANNATH RAO
 JOSHI :
 SHRI N. S. SHARMA :
 SHRI PRAKASH VIR
 SHASTRI :
 SHRI S. M. BANERJEE :
 SHRI K. R. GANESH :
 SHRI PREM CHAND VERMA :
 DR. SURYA PRAKASH PURI :
 SHRI J. N. HAZARIKA :
 SHRIMATI TARKESHWARI
 SINHA :
 SHRI NAMBIAR :
 SHRI SATYA NARAIN
 SINGH :
 SHRI JYOTIRMOY BASU :
 SHRI MOHAN SWARUP :
 SHRI D. N. PATODIA :
 SHRI P. N. SOLANKI :
 SHRI GADILINGANA GOWD :
 SHRI Y. A. PRASAD :
 SHRI SRADHAKAR
 SUPAKAR :
 SHRI SITARAM KESRI :
 SHRI RANJIT SINGH :
 SHRI RAM GOPAL
 SHALWALE :
 SHRI N. K. SANGHI :
 SHRI SHIVA CHANDRA
 JHA :
 SHRI D. N. DEB :
 SHRIMATI JYOTSNA
 CHANDA :
 SHRI MADHU LIMAYE :
 SHRI ATAM DAS :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether the Nagas have defined their stand regarding their relations with India